

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2882
ANSWERED ON:18.08.2011
SETTING UP OF CNG STATIONS
Singh Shri Bhupendra

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the criterion for setting up of CNG stations in the cities;
- (b) whether the Government has conducted any survey for setting up CNG stations in Sagar area and other cities of Madhya Pradesh;
- (c) if so, the details thereof; and
- (d) the time by which these CNG stations are proposed to be set up?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a): CNG is provided through City Gas Distribution (CGD) Projects. Government has enacted 'Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006', which, inter alia, provides that authorization to undertake City Gas Distribution projects (CGD) which supply CNG & PNG, will be granted by PNGRB. PNGRB awards authorization for development of CGD networks through bidding process. Once authorization is granted, it is the commercial decision of CNG entities to develop CNG stations as per the requirement in the area.

(b) to (d): PNGRB has envisaged a rollout plan for CGD network in more than 300 cities, over the next five years including various Geographical Areas in Madhya Pradesh. At present, Avantika Gas Limited is already operating CGD network in Ujjain & Indore cities of Madhya Pradesh. Further, PNGRB has given authorization to Maallarvaram Bhopal-Bhilwara-Vijaypur natural gas pipeline, which will pass through Madhya Pradesh and CGD projects in the cities of Madhya Pradesh including Sagar, can be considered for development.